

Name of the Corporate Debtor: M/s Singhal Strips Limited; Date of Commencement of CIRP: 30.10.2023; List of Creditors as on: 04.06.2024  
Annexure-8

Summary of List of Operational Creditors (Other than Workmen and Employees and Government Dues) w.r.t. Form B

Sr. No.	Name of creditor	Nature of Claim	Amount of Claim received		Date of Receipt by IRP (Claim dated)	Received from/by	Amount Claimed	Date of admission/liquidation	Amount of claim admitted (Rs.)	Whether related party?	Shareholding (%) in CoC (where applicable)	Amount of Claim under Verification (Rs.)	Contingent Claim (Rs.)	Details of Security Interest, if any	Details of arrangement in respect of goods or properties, if any	Details of any guarantee held in relation to claim	Amount of any mutual credit, debts etc. - set off if any (Rs.) against the claim, if any	Details of any mutual credit, debts etc. - set off against the claim, if any	Amount of claim Admissible	Reason for not admitted	Remarks, if any	
			Amount received	Amount admitted																		
1	Jindal Stainless Ltd.	Unsecured			27-Nov-24	IRP	12,30,13,235		2,99,47,719	NA	0	0	NA	NA	NA	0	0	0	0	9,30,65,516	0	The RP admits Rs. 2,99,47,718.99/- being the Principal Amount out of total claim amount of Rs. 12,30,13,234.65/-, as there has not been any interest mentioned in the invoices. Further, no agreement substantiating the interest claimed by claimant, has been submitted to the RP. Moreover, the Corporate Debtor through reply letters dated 03.06.2019 issued by Jindal Stainless Ltd. and Jindal Stainless (Hisar) Ltd. under para 7 and para 11 respectively have categorically stated that it had "never agreed the payment of interest for the alleged default in payment. It had not executed any agreement in this regard and neither this a prevailing business practice."
<b>Total</b>			<b>12,30,13,235</b>	<b>2,99,47,719</b>				<b>2,99,47,719</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>9,30,65,516</b>			

